

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 104  
IA No. 176/JPR/2024  
CP No. (IB)- 63/7/JPR/2023  
Under Section 7 of IBC, 2016

**In the matter of:**

**Jumbo Finvest (India) Ltd.**

**.... Financial Creditor**

**Versus**

**Suvaas Homes Pvt. Ltd.**

**...Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Prateek Kedawat, Adv.  
For the Respondent : Bhrigu Sharma, Adv.  
Himanshu Kaushik, Adv.

**ORDER**

Heard Mr. Prateek Kedawat, Adv. appearing on behalf of the Petitioner.  
Mr. Bhrigu Sharma, Adv. along with Mr. Himanshu Kaushik, Adv. appearing on  
behalf of the Respondent. List the matter on 08.04.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 01, 2024